

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:524
ANSWERED ON:22.05.2006
SHARING OF TELECAST RIGHTS
Athawale Shri Ramdas

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal under the consideration of the Government regarding mandatory sharing of terrestrial telecast rights of sporting events of national importance by the rights holders with Prasar Bharati; .
- (b) if so, whether any decision has been taken in this regard; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

- (a) to (c) A Statement is laid on the Table of the House.